

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 31 OF 2017**

**Dated: 20<sup>th</sup> December, 2017**

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s Ramnad Renewable Energy Ltd.**

**.... Appellant(s)**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**ORDER**

Due to administrative reasons, the matter could not be taken up.

List the matter on **10.01.2018.**

**COURT MASTER**